

in Pant Hospital, All India Institute of Medical Sciences, Safdarjung Hospital, New Delhi and Mental Hospital, Shahdara; and

(b) whether these Hospitals have asked for increase in the number of their staff and doctors?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): (a) and (b). A statement containing the required information is laid on the Table of the Sabha.

Statement

The Hospital for Mental Diseases, Shahdara have asked for the following posts for Chronic Patients Ward and Nurses Hostel:—

Chronic Patients Wards

1. Dietitian	1
2. Assistant Matron	1
3. Occupational Therapist	1
4. Nursing Sister	2
5. Staff Nurse	12
6. Store Keeper	1
7. U. D. C.	1
8. Medical Record Technician	1
9. Pharmacist	2
10. L. D. C.	1
11. Havaldar	1

Nurses Hostel

1. Mate	1
2. Sweeper-cum-Chowkidar	1
3. Bearer	1
4. Cook	1
5. Chowkidar	3

2. The following proposal for additional staff to establish "Re-Addiction Clinic" in the Safdarjung Hospital is also under consideration:—

1. Psychiatrist (Specialist Grade of C. H. S.)	1
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2. G. D. O. II (6 months experience as Psychiatry Registrar)	
3. Psychologist	1
4. House Surgeon	2
5. Staff Nurses	3
6. Upgrading of the post of psychiatric Social Worker	

कुमारी कमला कुमारी: अध्यक्ष महोदय, बाल इण्डिया इन्स्टीट्यूट ऑफ मेडिकल साइन्सज में बाहर के लोग 6-6 महीने तक इन्तज़ार करते रहे हैं, स्पेशलिस्ट से परमीशन लेने के लिये कि वे अपने पेसेण्ट्स को लेकर आयें, लेकिन फिर भी उसके लिए इजाजत नहीं मिलती और कभी कभी वो साल-साल भर तक इन्तज़ार करना पड़ता है। क्या सरकार ऐसी व्यवस्था करेगी कि वहाँ पर विशेषज्ञों की संख्या बढ़ाई जाय ताकि बाहर के और दूसरे राज्यों के लोगों को यह सेवा प्राप्तानी से मिल सके।

SHRI A. K. KISKU: I have mentioned in the statement about the requirements of staff in the Psychiatric Departments of our various Hospitals. The matter will be looked into as soon as possible.

Brick plant in Sultanpur (Mehrauli) running at loss

*292. **SHRI ARVIND NETAM:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the mechanised brick plant in Sultanpur village on the Mehrauli-Gurgaon road set up by the National Building Construction Corporation in 1967 is running at a loss from the very beginning; and

(b) if so, the positive steps Government has so far taken in this regard and the various reasons for not working the plant satisfactorily?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND IN THE MINISTRY OF WORKS AND HOUSING (PROF. D. P. CHATTERJADHYAYA): (a) and (b). Yes, Sir.

A Committee was set up in December, 1971 to identify the precise difficulties and deficiencies and to make recommendations for improving the working of the factory. The Committee's recommendations have been received and are under consideration of Government.

In the meanwhile the Corporation has carried out certain essential repairs to the Plant and some improvement has been noticed. The production of bricks has gone up from 5 lakhs in December, 1971 to 8.50 lakhs in June, 1972.

श्री अरविन्द मेताम : अध्यक्ष महोदय, मंत्री महोदय ने बताया कि उत्पादन क्षमता 5 लाख से साढ़े आठ लाख तक बढ़ गई है। मैं मंत्री महोदय से जानना चाहता हूँ कि इसके पूर्व जो घाटा हुआ है, उसके लिए कौन जिम्मेदार है और क्या किसी अपसर के विरुद्ध कोई कार्यवाही की गई है ?

PROF. D. P. CHATTOPADHYAYA : The loss, obviously, is to be borne by the Department concerned. There is no doubt about it. Some remedial measures have already been taken. Some machinery has been replaced; some financial set up is proposed to be restructured and some managerial steps have also been taken. As a result of all that, it is expected that the cost of production will slightly go down and the rate of rejections of bricks will also be favourably effected. The labour problem has also been slightly improved. These are the steps that have been taken and good results have already been yielded as observed from the statistical improvements of the production.

श्री अरविन्द मेताम : अध्यक्ष महोदय, मैंने स्पष्ट तौर पर यह पूछा था कि क्या किसी अपसर के विरुद्ध कोई कार्यवाही की गई है— मुझे इस प्रश्न का जवाब नहीं मिला ?

PROF. D. P. CHATTOPADHYAYA : As I have said, in the managerial set-up, we have brought about a certain change. But no disciplinary action has been taken against anybody.

श्री मोहनम्बर इत्यादल : मंत्री महोदय ने बताया कि लेबर प्राबलम भी स्टाइटली साल्व हुई है। मैं उससे पूछना चाहता हूँ कि हजारी बाग जिले में एक फायर ब्रिक्स का कारखाना है, जिसमें 1400 आदमी काम करते हैं, यह 5 घण्टा से बन्द है। इसके बारे में आपने कुछ नहीं बताया।

अध्यक्ष महोदय : यह सवाल इससे पैदा नहीं होता है, आपने क्या कहना है इसको यहाँ जोड़ दिया है।

श्री मोहनम्बर इत्यादल : हजारी बाग जिले में यह भी ईंटों का ही कारखाना है। यहाँ भी ईंटें बनती हैं।

अध्यक्ष महोदय : हजारी बाग इसमें कहाँ से आ गया ?

SHRI R. P. YADAV : May I know from the hon. Minister whether the Government is prepared to extend this facility to rural areas also ?

THE MINISTER OF WORKS AND HOUSING AND HEALTH AND FAMILY PLANNING (SHRI UMA SHANKAR DIKSHIT) : I hope, the hon. Member is himself acquainted with the exact position. It is a complicated and sophisticated machinery imported from Rumanian. Gradually, the technical and other matters have been brought under control. There can be no question of extending or using this machinery in a rural area. Of course, ordinary brick kilns are there and other materials are being utilised. But we are not considering to establish a similar machinery in any rural area of the country.

श्री राम नारायण शर्मा : मंत्री जी ने बताया कि 5 लाख से 8 लाख तक ईंटें तैयार किए गए और जो ब्याख्या उन्होंने की ही फेक्टरी की उससे देखा मालूम होता था कि बहुत बड़ी स्टील फेक्टरी की ब्याख्या ही रही है जिसमें इस तरह की मशीनरी, इतना कैपिटल

इन्फ्लैटिंग इत्यादि की सारी चीजें होंगी। साधारण तरीके से कोई भी आदमी कहीं पर 5 लाख से 8 लाख इंच बनाता है तो उसमें बाटे का कोई प्रब्लम ही नहीं उठता इसलिए जब सरकार बनाती है तो उसमें क्यों बाटा हो जाता है, उसका क्या कारण है ?

PROF. D. P. CHATTOPADHYAYA : We have already answered that question. We have said that the reasons are labour trouble and there was some defect in the machine and it could not be fully utilised.

Decision on land ceiling at Chief Minister's Conference held on 23rd July, 1972

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*293. **SHRI C. K. JAFFER SHARIEF:**
SHRI C. T. DHANDAPANI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether at the Chief Minister's meet in Delhi on the 23rd July, 1972 the question of land Ceiling in the country was decided; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) A Statement is placed on the Table of the House. [Placed in Library. See No. LT—3452/72].

SHRI C. K. JAFFER SHARIEF : I want to know whether the State Governments are bringing the Land Ceiling Amendment as per the instructions of the Central Government or the Central Land Reforms Committee. It is seen that different States are making different holdings due to which there is uneasiness in some of the States. For Example, in Maharashtra and Mysore, the features of the land and the climatic conditions are the same, but so far as the land holdings are concerned, the two Governments have brought out different ceilings.

I want to know whether the Government of India has given any instructions with regard to this to the State Governments.

SHRI ANNASAHEB P. SHINDE : The State Governments are expected to follow the broad policy approaches which would be evolved by the Government of India. Broadly the approaches are known. They were discussed in the Chief Ministers' Conference. We are shortly sending communications to the State Governments.

SHRI C. T. DHANDAPANI : As our hon. friend asked, was any instruction sent by the Central Government to the State Governments ? I want to know from the hon. Minister what is the specific guideline given by the Central Government to the State Governments and if any guideline has been given, the reaction of the State Governments thereto.

SHRI ANNASAHEB P. SHINDE : I have said that we are shortly sending communications to the State Governments. The Chief Ministers were involved in this exercise. They know the broad approaches unanimously evolved by the Chief Ministers' Conference, and the State Governments are, therefore, expected to follow the broad guidelines evolved in the Chief Ministers' Conference.

SHRI C. T. DHANDAPANI : I want to ask another question. . .

MR. SPEAKER : You have already put one question. Moreover, the Question Hour is also over.

WRITTEN ANSWERS TO QUESTIONS

Exploitation of Tribal People

*283. **SHRI SARJOO PANDEY :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether intense exploitation of the tribal people and seething discontent among them were the basic reasons for the Naxalite movement in the Srikakulam area in Andhra Pradesh;

(b) whether similar situation prevails among tribals in other areas also; and